

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 116
IA (IB) No. 163/CB/2024
IA (IB) No. 164/CB/2024
IN
CP (IB) No. 63/CB/2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

SKS Enterprises

.....Applicant

V/S

Madhya Bharat Papers Ltd.

....Respondent

Order delivered on 11/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)

Shri Rajeev Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant

Ms. Aakanksha Nehra, Adv.

Ms. Gunjan Nayyar, Adv.

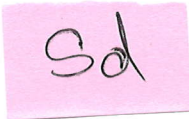
For the Respondent

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ORDER

IA (IB) No. 163/CB/2024 & IA (IB) No. 164/CB/2024:

1. Ld. Counsel, Ms. Akansha Nehra, appeared for the IRP.
2. Ld. Sr. Counsel, Mr. S. S. Das, appeared for the respondent along with Ld. Counsel, Mr. S. K. Acharya.
3. List the matter on 19.07.2024.



Rajeev Mehrotra
Member (Technical)



Deep Chandra Joshi
Member (Judicial)